(d) whether large number of Civilian Staff Officers and Assistant Civilian Staff Officers have retired without getting promotion which were due in November and December, 1979 and January and February, 1980, if so, the remedial measures to compensate such officers?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI C. P. N. SINGH); (a) to (d) A Statement is attached.

## Statement

- 1. Select Lists of eligible officers considered fit for appointment to the grades of Civilian Staff Officer and Assistant Civilian Staff Officer are required to be prepared at least once every year. No date has been prescribed in the relevant rules or regulations for their preparation or publication. Ordinarily the lists for the October-September period are prepared and published as early as possible during the period.
- 2.1 There has been some delay in the preparation of the Select List for the Civilian Staff Officer grade as adequate number of eligible Assistant Civilian Staff Officers were not available and the condition of minimum service for eligibility had to be relaxed in consultation with the UPSC. The list has since been prepared and will be published soon.
- 2.2 14 of the 174 Assistant Civilian Staff Officers in the consideration zone retired from service during the period November 1979 to February 1980.
- 3.1 The delay in the preparation of the Select List for the Assistant Civilian Staff Officer grade was due to representations from certain categories of Assistants who were not eligible for consideration for the promotion under the rules as they stood, against the

publication of the list without their being considered for inclusion in it by appropriate amendments of the rules. These representations are under active consideration of Government and final decisions are expected to be taken shortly. The Select List will be finalised and published as soon as possible thereafter.

- 3.2 Out of 528 Assistants in the consideration zone 13 retired from service during the period November 1979 to February 1980.
- 4. Posts of Civilian Staff Officer and Assistant Civilian Staff Officer are selection posts filled on the basis of merit. Persons figuring in the merit Lists called the Select Lists are appointed to these grades in the order in which vacancies occur during the irrelevant year. There is no provision in the rules for compensating presumptive loss of promotion of officers who retire from service while the select list are under preparation.

## Firing by Pak Troops on Indian Positions

1837. SHRI P. J. KURIEN; SHRI K. MALLANNA; DR. FAROOQ ABDULLAH;

Will the Minister of DEFENCE be pleased to state;

- (a) whether it is a fact that Pakistan troops opened fire recently without provocation across the border on Indian positions at Jhangar in Rajouri Sector (Poonch); and
- (b) if so, the cause of firing and the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI C. P. N. Singh): (a) Pakistani troops opened fire recently against one of our posts at Jhangar in Naushera Sector.

(b) There was no provocation from our side. Our troops returned the fire. There was no casualty on our side.